

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A.No.4 in Civil Appeal No.3299/2000

M/S. INDIAN RAILWAY CONSTRUCTION CO.LTD.

Appellant (s)

VERSUS

AJAY KUMAR

Respondent (s)

( Appln(s). for intervention )

Date : 15/04/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE  
HON'BLE MR. JUSTICE ASHOK BHAN

For Appellant (s) Mr. Mukul Rohtagi,ASG.  
Mr. Saurabh Mishra,Adv.  
Ms. Suruchi Aggarwal,Adv.  
Mr. J.P. Pandey,Adv.

For Respondent (s) Mr. S. Ganesh,Adv. for  
Mr. V. Shekhar,Adv.  
Mr. K.R. Nagaraja,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.  
.SP2

List this application at the time of hearing of  
the appeal.

.SP1 (Neelam Kawatra) (S. Krishnan)  
Court Master Court Master